

ITEM NO.1501  
(For Judgment)

COURT NO.5

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No. 1137 of 2017

(@ Special Leave to Appeal (Crl.) No(s). 9503/2016)

GIRISH KUMAR SUNEJA

Petitioner(s)

VERSUS

CBI

Respondent(s)

WITH

Criminal Appeal No. 1151-1152 of 2017  
SLP(Crl) No. 9620-9621/2015 (II-C)

Criminal Appeal No. 1149-1150 of 2017  
SLP(Crl.) 5134-5135/17 @ CRLMP No. 18909/2015 (II-C)

Criminal Appeal No. 1141 of 2017  
SLP(Crl) No. 9740/2015 (II-C)

Criminal Appeal No. 1146 of 2017  
SLP(Crl) No. 8392/2016 (II-C)

Criminal Appeal No.1143 of 2017  
SLP(Crl) No. 8393/2016 (II-C)

Criminal Appeal Nos. 1147-1148 of 2017  
SLP(Crl) No. 568-569/2017 (II-C)

Criminal Appeal No. 1144 of 2017  
SLP(Crl) No. 8703/2016 (II-C)

Criminal Appeal No. 1139 of 2017  
SLP(Crl) No. 8391/2016 (II-C)

Criminal Appeal No. 1140 of 2017  
SLP(Crl.) 5130/17 @ CRLMP No. 20298/2016 (II-C)

Criminal Appeal No. 1153-1154 of 2017  
SLP(Crl) No. 9621-9622/2016 (II-C)

Criminal Appeal No. 1145 of 2017  
SLP(Crl) No. 9826/2016 (II-C)

Criminal Appeal No. 1142 of 2017  
SLP(Crl) No. 1263/2017 (II-C)

Criminal Appeal No. 1138 of 2017

SLP(Crl) No. 1441/2017 (II-C)

Date : 13-07-2017 These appeals were called on for pronouncement of Judgment today.

For Petitioner(s) Ms. Ashwarya Sinha, AOR

Mr. Abhishth Kumar, AOR

Mr. Vishwa Pal Singh, AOR  
Mr. Rajab Mathur, Adv.

Mr. Kailash Chand, AOR

M/s. Khaitan & Co.

Mr. A. V. Rangam, AOR

Mr. Vijay Aggarwal, Adv.

Mr. Yash Varma, Adv.

Mr. Mudit Jain, Adv.

Mr. Amit Krishna, Adv.

Mr. Mukesh Sinha, Adv.

Md. Shahid Anwar, AOR

Mr. Senthil Jagadeesan, AOR

Mr. K.V. Vishwanathan, Sr. Adv.

Mr. Yogesh Raavi, Adv.

Mr. Singh Dhananjay Ray, Adv.

Mr. Mukunda Rao, Adv.

Mr. Vijay Kumar, AOR

Mr. V.K. Sharma, Adv.

Ms. Tarannum Cheema, Adv.

Ms. Hiral Gupta, Adv.

For Respondent(s) Mr. A. Saran, Sr. Adv.

Mr. Amit Anand Tiwari, Adv.

Mr. Sanchit Guru, Adv.

Ms. Vishakha, Adv.

Hon'ble Mr. Justice Madan B. Lokur pronounced the reportable judgment of the Bench comprising His Lordship, Hon'ble Mr. Justice Kurian Joseph and Hon'ble Mr. Justice A.K. Sikri.

Delay condoned.

Leave granted.

The appeals stand dismissed in terms of the signed reportable judgment.

Pending applications are disposed of.

(MEENAKSHI KOHLI)  
COURT MASTER

(SHARDA KAPOOR)  
ASSISTANT REGISTRAR

[Signed reportable judgment is placed on the file]